

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**Original Application No. 185 of 2023 (SZ)**

**In the matter of:**

Tribunal on its own motion SUO MOTU

Based on the news item published in The Hindu, The Times of India and Dinamalar, Chennai Edition dated 06.12.2023, 07.12.2023 and 14.12.2023, "Illegal construction and encroachment of water bodies".

With

The Chief Secretary to Government,

Govt. Secretariat, Fort St. George, Chennai and Others

... Respondents

**REPORT FILED ON BEHALF OF THE CHIEF SECRETARY TO GOVERNMENT OF**  
**TAMIL NADU – 1<sup>ST</sup> RESPONDENT.**

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Through

Dr. D. Shanmuganathan

Standing Counsel for Government of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

Date: 13.06.2025

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SOUTHERN ZONE AT CHENNAI**

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...Applicant(s)

Versus

The Chief Secretary to Government,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu and Ors.

...Respondent(s)

**STATUS REPORT FILED BY THE DISTRICT COLLECTOR,  
TIRUVALLUR**

I, Thiru.M.Prathap, I.A.S, S/o. Thiru.Murugavanam, aged about 30 years, residing at District Collector's Camp Office at Master Plan Complex in Tiruvallur Town, Taluk and District and presently holding the post of the District Collector, Tiruvallur do hereby solemnly affirm and sincerely state as follows:

1. It is submitted that I am the District Collector, Tiruvallur herein and as such I am well acquainted with the facts and circumstances of the case from records available with this office.

2. It is submitted that the Tribunal has taken a Suo Moto based on the news item published in 'The Hindu, The Times of India and Dinamalar', Chennai Edition dated 06.12.2023, 07.12.2023 and 14.12.2023, under the caption "Illegal construction and encroachment of water bodies".

3. It is submitted that the Hon'ble National Green Tribunal, Southern Zone, Chennai, in its order dated 16.12.2023 in the matter of OA No.185 of 2023 has issued the following directions: -

*8. The Chief Secretary to Government, State of Tamil Nadu/ Respondent No.1 may examine the issue in detail and file a report covering inter-alia the following:-*

- i. How many water bodies in Chennai, Tiruvallur, Chengalpattu and Kancheepuram (herein afterwards referred as Chennai and its neighborhood) have been breached, of which how many are manmade and action taken thereof.*
- ii. District wise encroachments in water bodies, wetlands and river poromboke land. Nature of encroachments i.e. by cultivation, temporary/permanent habitations, commercial buildings.*
- iii. Plan of action drawn to evict the encroachments.*
- iv. Land extent of wetlands (both natural and manmade)/rivers that has been allotted to Government Departments/Bodies for construction of Office/Commercial Buildings and for construction of residential buildings.*
- v. What is the extent of water storage capacity as per the tank memoirs and how much storage capacity is lost due to shrinkage of water bodies due to encroachment/allotment of water bodies to Government organizations.*

- vi. Policies enunciated to restore the water bodies.*
- vii. Regulations brought forward to protect the water bodies, wetlands, inlets/outlets and the rivers along with the floodplains.*
- viii. What is the action taken based on the Hon'ble Apex Court's orders in delineating buffer zones to protect the wetlands (both manmade & natural) and the rivers and waterways.*
- ix. Schemes launched since 2015 for increasing the water storage capacity in Chennai and its neighborhood either by new reservoirs/in-stream reservoirs/deepening of water bodies etc.*
- x. Pending Projects in Chennai and its neighborhood for enhancing storage capacity and proposals pending for sanction of funds. Timelines fixed for implementation of pending projects and for sanction of funds for the pending proposals.*
- xi. Planning and regulatory measures put in place by CMDA/DTCP to prevent the residential colonies and buildings from inundation during monsoon months.*
- xii. Technical solutions being contemplated for impounding more water in the existing water bodies and abandoned quarries as well as at the community level.*

4. It is submitted that in compliance to the order of Hon'ble Court, dated 16.12.2023, the district level action plan on enumeration and eviction of encroachments in Government lands with priority given to waterbodies has been prepared and a monthly meeting has been conducted for reviewing the works on the removal of encroachments.

5. It is further submitted that as per the scheduled plan of action, the details of eviction of encroachments have been collected on daily basis and it will be reviewed by the district administration.

6. It is submitted that the details of eviction of encroachments in waterbodies in respect of Tiruvallur District have been received from the officials of Water Resource Department and Revenue and the same are revealed as follows:

S.No	Waterbodies vested with departments	Encroachment extent (in Hectare)	Extent evicted till now (in Hectare)	Extent to be evicted (in Hectare)
01	Water resource department	530.74.78	92.81.45	437.93.33
02	Revenue & Other Departments	188.12.70	36.31.25	151.81.45

7. It is submitted that in compliance to the order of the Hon'ble Court, the necessary actions have been taken for protecting the waterbodies and removing the encroachments as per the act provisions of Tamil Nadu Land Encroachment Act 1905 and Tamil Nadu Protection of Tanks & Eviction of Encroachment Act 2007.

8. It is submitted that in respect to restore and strengthen the waterbodies, the following works on the lakes has been completed and on progress.

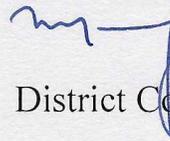
Sl. No	Name of the Department	Taluk	Name of the Work	Completed / in progress
01.	WRD, Kosasthalaiyar	Tiruvallur	Construction of Check Dam Across Cooum river Near Athigathur Village	Completed
02.	WRD, Kosasthalaiyar	Tiruvallur	Reconstruction of damaged IHH sluices and construction of Gauge well at upstream side of Sathyamoorthy Sagar Reservoir in Poondi Village	Completed
03.	WRD, Kosasthalaiyar	Tiruvallur	Renovation and Replacement of corroded Sand Vent Shutters in Vent Nos. 8 & 9 and Repairs to the Underdeck of the Operating Platform of the Sathyamoorthy Sagar dam at Poondi	Completed
04.	WRD, Kosasthalaiyar	Tiruvallur	Renovation of Spillway Shutters in Sathyamoorthy Sagar dam at Poondi Village	Completed
05.	WRD, Kosasthalaiyar	Tiruvallur	Repair, Renovation and Restoration of Attrambakkam Tank in Thiruvallur Taluk	Completed
06.	WRD, Kosasthalaiyar	Avadi	Providing flood Regulator arrangements in Ayyapakkam and Paruthipattu Tank Weir	Completed
07.	WRD, Kosasthalaiyar	Avadi	Construction of Cut and cover channel from LS.550m to 910m and open channel from LS 910m to 3090m of Parutipattu tank surplus course in Avadi	Completed
08.	WRD, Kosasthalaiyar	Avadi	Construction of Regulator arrangements and improvements to surplus course in Sekkadu Tank in Sekkadu Village	Completed
09.	WRD, Kosasthalaiyar	R.K.Pet	Construction of Regulator across Sholingur Branch Channel near Parabayangarapuram Village	Completed
10.	WRD, Kosasthalaiyar	Gummidi poondi	Construction of Drop cum Regulator, formation of Diversion channel at L.S 5600m of Thervoykandigai Reservoir with Allied Structures like Box Culvert and Syphon at Thervoykandigai Village, Construction of Bridge below Weir in Gummudipoondi	Completed

11.	WRD, Araniyar	Gummidipoondi	Rehabilitation and Modernisation of 22 Tanks and 4 Anicuts and its supply channel in Gummidipoondi block and Taluk	Completed
12.	WRD, Kosasthalaiyar	Uttukottai	Construction of Inlets @ L.S2200m of K.P.Canal and 30m of Off-take Canal of Thervoykandigai Reservoir in Uthukottai	Completed
13.	WRD, Araniyar	Uttukottai	Renovation and Restoration of Velapakkam Tank in Ellapuram Block in Uthukottai Taluk	Completed
14.	WRD, Araniyar	Uttukottai	Renovation and Restoration of Velagapuram Big Tank in Uthukottai Taluk	Completed
15.	WRD, Araniyar	Ponneri	Formation of a Reservoir by upgrading the capacity on the twin tanks of Kattur and Thatamanji in Minijur Block of ponneri taluk	Completed
16.	WRD, Araniyar	Ponneri	Construction of Out-Let Regulator (Emergency Escape) in Katturangal Maduvu near Left side of Kattur Weir in Ponneri Taluk	Completed
17.	WRD, Araniyar	Ponneri	Relocation and Reconstruction of weir in Voyalur Periya Thamarai Tank in Ponneri Taluk	Completed
18.	WRD, Kosasthalaiyar	Tiruvallur	Repair, Renovation and Restoration of Kodaveli Tank and Kottaiyur Kadaperi Tank in Tiruvallur Taluk	In Progress
19.	WRD, Kosasthalaiyar	Avadi	Construction of Regulator arrangements and improvements to surplus course in Sekkadu Tank in Sekkadu Village	In progress
20.	WRD, Kosasthalaiyar	R.K.Pet	Repair, Renovation and Restoration of Periyaramapuram Tank in R.K.Pet	In Progress
21.	WRD, Kosasthalaiyar	R.K.Pet	Rehabilitation and Creation of New link to Vedyangadu tank in Vedyangadu Village in R.K.Pet	In Progress
22.	WRD, Kosasthalaiyar	Gummidipoondi	Construction of Inlet at LS.5600m of bund in Kannankottai Thervoykandigai Reservoir near Thervoykandigai Village	In Progress

23.	WRD, Kosasthalaiyar	Pallipattu	Formation of flood bank and flood protection wall at downstream side of road causeway across kusa river near sanakuppam Village	In Progress
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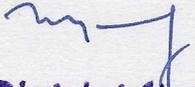
It is therefore humbly prayed that the Hon'ble National Green Tribunal, Southern Zone, Chennai may be pleased to accept the status report and thus render justice.

DATE 12.06.2025

  
12/06/25  
District Collector,  
Tiruvallur

## VERIFICATION

I, M.Prathap, I.A.S, S/o. Thiru.Murugavanam, aged about 30 years, working as District Collector, Tiruvallur, do verify that the submissions in Paragraphs 1 to 8 are true and correct to the best of my knowledge as per records and I verify the same at Chennai on this 12<sup>th</sup> day of June, 2025.

  
**District Collector**  
**Tiruvallur District.**